

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 209
(IB)-35(ND)/17

IA-4224/2023, Cont. Pet.-12/2023, IA-224/2023

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

... Applicant/Petitioner

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Adv. Sameer Rastogi, Mr. Sarvesh Kashyap,
Liquidator

For the Respondent : Sr. Adv. Salman Khurshid, Adv. Apoorv Agarwal,
Adv. Vaishnavi Prakash, Adv. Jyoti Singh for
Promoter/Ex-Director of CD

ORDER

IA-4224/2023, Cont. Pet.-12/2023, IA-224/2023: List on 12.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)